

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR****Civil Contempt Petition No.200/00070/2019**  
(in O.A. No.200/1055/2018)

Jabalpur, this Tuesday, the 03<sup>rd</sup> day of August, 2021

**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**  
**HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER**



Ram Prasad Vishwakarma  
Son of Shri K.L. Vishwakarma,  
Aged about 60 years  
Occupation Commercial Supervisor (Goods)  
(retired) resident of Ward No.22  
Priyadarshni Nagar  
Utaili Satna M.P. PIN Code.

**-Petitioner**

(By Advocate –**Shri Ajay Pratap Singh**)

**V e r s u s**

1. Suprakash  
Divisional Railway Manager (Personnel)  
Jabalpur Division,  
West Central Railway  
Jabalpur M.P. P.C. 482001

2. Abhiram Khare  
Senior Divisional Finance Manager  
Jabalpur Division  
West Central Railway  
Jabalpur (M.P.) PIN 482001

**- Respondents**

(By Advocate –**Shri N.S. Ruprah**)

**O R D E R (Oral)****By Ramesh Singh Thakur, JM:-**

Learned counsel for the respondent/contemnor has filed M.A. No.200/351/2021 for dismissal of Contempt Petition as the respondents have fully complied with the order passed by this Tribunal in O.A. No.200/1055/2018. As per Para 3 of the application, the respondents have specifically submitted that the respondents have passed the speaking order dated 28.05.2020 (Annexure R/5) and communicated the same to the petitioner.

**2.** We have perused the matter and we are satisfied that the order of this Tribunal has been fully complied with.

Accordingly, M.A. is allowed.

**3.** Resultantly, this Contempt Petition is dismissed as having complied with. Respondents are discharged from the notice of contempt. However, petitioner may avail appropriate remedy against the speaking order as per law.

**(Naini Jayaseelan)**  
**Administrative Member**

**(Ramesh Singh Thakur)**  
**Judicial Member**

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